

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2264

ANSWERED ON:06.08.2010

RURAL TOURISM

Alagiri Shri S. ;Choudhary Shri Harish;Suvendu Shri Adhikari

Will the Minister of TOURISM be pleased to state:

- (a) the role of rural tourism in the development of the country including West Bengal;
- (b) the criteria adopted by the Government to select villages under rural tourism;
- (c) the details of villages selected for the purpose alongwith the funds sanctioned, released and utilized during each of the last three years and the current year, State-wise;
- (d) whether the Government has provided infrastructure facilities including communication and transport facilities in these selected villages;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (b): Development and promotion of Tourism including Rural Tourism is primarily undertaken by the State Governments/Union Territory Administrations. However, Ministry of Tourism extends Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations for tourism projects/events on the basis of proposals received and identified in consultation with them, subject to availability of funds, inter-se priority and adherence to scheme guidelines. The villages to be developed Rural Tourism are identified by each State Governments/Union Territory Administrations based on their core-competency in terms of heritage and culture and their potential to attract tourists with an aim to foster inclusive growth.

(c) to (f): The details of Rural Tourism projects sanctioned in various States/Union Territories during last three years and current year are detailed in the Annexure. Implementation of these projects is the responsibility of the State Governments/Union Territory Administrations. The hardware component for the Rural Tourism Scheme has provisions for improvements of internal pathways, illumination, signages, construction of wayside amenities etc.

ANNEXURE

STATEMENT IN REPLY TO PARTS (c) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.2264 ANSWERED ON 6.08.2010 REGARDING RURAL TOURISM.

PROJECTS SANCTIONED DURING THE ELEVENTH FIVE YEAR PLAN (2007-08, 2008- 09, 2009-10 AND CURRENT YEAR).

S.No.	State	No. of Proj ects	Amount sanctioned Hardware component	Amount released Hardware component	Amount sanctioned software component	Amount released software component
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1	Andhra Pradesh	4	146.42	110.00	73.95	59.16
2	Arunachal Pradesh	1	47.66	38.13	17.00	13.60
3	Chhattisgarh	1	42.05	33.64	20.00	16.00
4	Gujarat	3	50.00	40.00	56.84	45.47
5	J&K	18	682.32	523.44	341.75	264.82
6	Jharkhand	2	99.89	79.91	34.88	27.90
7	Kerala	1	49.60	39.68	18.00	14.40
8	Madhya Pradesh	3	140.34	122.27	54.62	43.71
9	Manipur	1	-	-	16.33	13.06
10	Meghalaya	1	-	-	20.00	16.00
11	Nagaland	12	525.51	467.28	227.64	206.62
12	Orissa	3	50.00	40.00	49.25	39.10

13	Puducherry	1	50.00	40.00	-	-		
14	Punjab	1	50.00	40.00	-	-		
15	Sikkim	10	410.62	338.48	188.00	150.40		
16	Tamil Nadu	4	38.95	31.16	75.50	60.40		
17	Tripura	7	267.33	213.85	128.05	102.44		
18	Uttaranchal	2	-	-	36.50	29.20		
19	Uttar Pradesh	4	140.51	82.41	37.30	33.50		